

**HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R
Imphal, the 17th February, 2026

No. HCMEST-35/1/2025-ESTT-II/ : In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice, High Court of Manipur is pleased to release Shri Roshan Oinam, Court Manager Grade-II, High Court of Manipur, from the Registry of High Court of Manipur, with effect from 20.02.2026(A/N), for the purpose of joining his new assignment on diverted capacity as Officer on Special Duty - IT, National Legal Services Authority (NALSA) at the earliest, on his services being requisitioned *vide* letter dated 12.02.2026 received from Member Secretary (In-Charge), NALSA.

Shri Roshan Oinam, Court Manager Grade-II shall continue to draw his pay and allowances from the parent cadre.

Shri Thouman Luckysen Maring, Court Manager Grade-II shall look after the duties currently handled by Shri Roshan Oinam, Court Manager Grade-II from the release time indicated *supra* until further order.

By order etc.
Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCMEST-35/1/2025-ESTT-II/3189 - 99 Imphal, the 17th February, 2026

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. Member Secretary (i/c), National Legal Services Authority (NALSA).
5. Principal Secretary (Law), Government of Manipur.
6. The Commissioner of Vigilance, Manipur.
7. Accountant General (A&E), Manipur, Imphal.
8. Member Secretary, Manipur State Legal Services Authority (MASLSA).
9. Chairperson/Secretary, All District Legal Services Authority (DLSA).
10. All the Registrars, High Court of Manipur.
11. The Joint Director, Manipur Judicial Academy.
12. All the Joint Registrars, High Court of Manipur.
13. System Analyst, High Court of Manipur. - **for uploading on the website.**
14. Persons Concerned.
15. Concerned File/Guard File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR